

C.A.No. 7228 OF 2001  
ITEM No.301

Court No. 3

SECTION XVII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.7228/2001

CCI CHAMBERS CO-OP. HSG. SOCIETY LTD.

Appellant (s)

VERSUS

DEVELOPMENT CREDIT BANK LTD.  
( With Appln(s). for stay )( For Final Disposal )  
(For further hearing)

Respondent (s)

Date : 18/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s)Mr. Harish N. Salve, Sr.Adv.

Mr. Rajiv Nanda, Adv.

Mr. Ramni Taneja, Adv.

Ms. Minakshi Shakardande, Adv.

Mr. Mukesh Tyagi, Adv.

For Respondent (s)Mr. Sunil Gupta, Sr.Adv.

Mr. Jatin Zaveri, Adv.

Mr. Harish J. Jhaveri,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Released from part-heard.

List before a regular bench at the earliest.

(N. Annapurna)  
Court Master

(Radha R. Bhatia)  
Court Master